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	26.	Integrated Rural Community Development Society, Ravindra Nagar, Cuddappu, Distt. (Andhra Pradesh).
	27.	Yuvak Vikas Trust, Ahmedabad.
	28.	Rashtriya Prerna Samaj Kalyan Mandal, Distt. Nagpur.

Cases of Fake Air Tickets

3030. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether cases of fake air tickets have come to notice;

(b) if so, whether travel agents have been arrested in connection with fake tickets during the last three months; and

(c) if so, the action taken against them and the number of fake tickets seized from them ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (c) The Information is being collected and will be laid on the Table of the House.

Construction of More Rooms

3031. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the primary school has also been shifted to the main building of the Kendriya Vidyalaya of Danapur Cantt. in Patna;

(b) if so, whether due to shifting of both the Primary and Secondary Vidyalayas in the same building, teaching work is being carried out in two shifts resulting in the reduction in the teaching duration of more than one hour;

(c) if so, whether the Government propose to construct more rooms in this Vidyalaya; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) Yes, Sir. The Primary classes have been shifted to the main building and the Vidyalaya is functioning in double shift. The duration of each shift is so adjusted that the studies of students can run smoothly.

(c) and (d) Kendriya Vidyalaya Sangathan has already sanctioned construction of additional accommodation for

Rs. 101.62 lakhs and released Rs. 90.00 lakhs so far.

[English]

Polytechnic Institute in Orissa

3032. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received any request for establishment of Mahanandi Polytechnic Institute at Jharsuguda, Orissa;

(b) if so, the details thereof; and

(c) when the request was received and by when a decision is likely to be taken for establishment of the Institute ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) A proposal has been received for establishment of Mahanandi Polytechnic Institute at Jharsuguda, Orissa for approval of the All India Council for Technical Education (AICTE) during the year 1997-98. A letter of viability has been issued to the Institute by the AICTE to submit necessary documents to the Council.

Air Tickets to Prominent Persons

3033. SHRI P.S. GADHAVI :
SHRI SHANTILAL PARSOTAMDAS PATEL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Air India and Indian Airlines have issued complementary air tickets to some prominent persons during the last one year.

(b) if so, the details of such persons, the routes for which such tickets were issued alongwith the price involved therein;

(c) whether the Government have also given complementary air tickets for carrying travel related magazines; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) yes, Sir. Details of tickets issued by Air India and Indian Airlines for various sectors on their networks are as under :-

Air India :- April 96 to 15.7.97 : 267

Indian Airlines :- July '96 to June 97 : 1101

The record of value of these tickets is not being maintained.

(c) and (d) Publicity material of the Ministry of Tourism is carried free of cost on Air India flights, subject to availability of capacity.

Martial Song of INA

3034. SHRI R.B. RAI : Will the Minister of DEFENCE be pleased to state :

(a) whether the famous martial song of the INA 'Kadam Kadam Badayeja' whose music was composed by Capt. Ramsingh Thakuri has been classified as Marching song in the Indian Army; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) The martial patriotic song 'Kadam Kadam Badayeja' has been adopted as the Army Song and was first performed in the Military Band concert at the Subroto Auditorium from 23rd to 26th November, 1996. It also featured as a March tune for the Army Day Parade on 15th January, 1997 and the Republic Day Parade on 26th January, 1997.

Boat Tragedy in Barapani, Shillong

3035. SHRI THOMAS HANSDA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government's attention has been drawn to news item captioned "Negligence Costs Army 8 lakh" appearing in the 'Hindustan Times' dated July 2, 1997;

(b) if so, whether the Government propose to provide necessary safety measures in all the lakes, boat clubs, etc. under the control of Army, so as to avert such accidents in future;

(c) if so, the details thereof;

(d) whether the Government propose to fix responsibility for the tragic accidental cases and to take action

against the persons responsible for the accident; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) to (e) A Court of Inquiry was held by Headquarters Eastern Air Command to inquire into the accident. The Court of Inquiry has held that "No person or organisation be blamed for the accident." However, in view of the adverse verdict held by the National Consumer Dispute Redressal Commission, in addition to existing safety measures and guidelines for safe operation of boats used for training, instructions have been issued by the Army Authorities for strict adherence by all to prevent recurrence of such accidents.

[Translation]

Sports Complex

3036. SHRI BUDHSEN PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have formulated any scheme to provide central assistance for the construction of sports complex in the capitals of the States;

(b) if so, the States where such complex has been constructed or which is under construction and the assistance provided by the Union Government to each State;

(c) whether the Government propose to provide additional central assistance to the sports complex being constructed in Bhopal;

(d) the schemes formulated by the Government to provide basic facilities for the sports in the country;

(e) the details of basic facilities provided in the States with the central assistance so far and the number of States to which the central assistance is proposed to be provided during this year and the extent thereof; and

(f) the number of sports complexes for which central assistance has been provided to Madhya Pradesh so far and the total amount provided for this purpose and the number of stadia constructed thereby and the number of stadia which are under construction and the central assistance proposed to be provided for their completion ?

THE MINISTER OF HUMAN RESOURCE DEVELOP-